

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.2146**

TO BE ANSWERED ON FRIDAY, THE 10th December, 2021

Vacancies in Tribunals

2146. SHRI PINAKI MISRA:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) number of vacancies in various Tribunals as of November, 2021, tribunal-wise;
- (b) the steps being taken by the Government to appoint/fill up vacancies in these tribunals; and
- (c) the timeline by which the appointments are expected to be completed for all the vacant seats, tribunal-wise?

ANSWER

MINISTER OF LAW AND JUSTICE

(SHRI KIREN RIJJU)

(a) to (c). As per information presently available about three tribunals, it is informed that the following is the vacancy position.

The Vacancy status of Tribunals under Department of Revenue is as under			
Name of the Tribunal	Name of the Post	Sanctioned strength	Vacancies
CESTAT	President	1	0
	Member (Judicial)	16	6
	Member (Technical)	16	11
AT(SAFEMA)	Chairman	1	1

	Member	4	4	
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There are 29 vacant posts of Accountant Members and 28 vacant posts of Judicial Members in the Income Tax Appellate Tribunal (ITAT). In respect of these vacancies 22 recommendation .of names have been approved for appointment and offers have been issued to all recommended 22 candidates.

The selection process to fill up the vacant posts of Members, Chairperson in Tribunals is a continuous process and the same has been initiated for the vacant post of Members in CESTAT and vacant posts of Chairperson and Members in Appellate Tribunal (SAFEMA).